

**In The Court of Special Marriage Officer-cum-Sub-Divisional Magistrate, Manali,  
District Kullu, Himachal Pradesh**

1. Lote Dorje s/o Sh. Hira Lal, r/o H. No. 11, Village Kanchanikoot-1, P.O. Vashisht, Tehsil Manali, District Kullu, H.P.

2. Darel Jesica Fernandes d/o Late Sh. Valerian Fernandes, r/o C-2/162, Third Floor, Lajpat Nagar-2, Lajpat Nagar, South Delhi-110 024.

*Versus*

General Public

*Subject:— Notice under Special Marriage Act.*

Sh. Lote Dorje s/o Sh. Hira Lal, r/o H. No. 11, Village Kanchanikoot-1, P.O. Vashisht, Tehsil Manali, District Kullu, H.P. and Ms. Darel Jesica Fernandes d/o Late Sh. Valerian Fernandes, r/o C-2/162, Third Floor, Lajpat Nagar-2, Lajpat Nagar, South Delhi-110 024 have filed an application along with the affidavits in the court of the undersigned stating therein that they have solemnized their marriage on 19-03-2026 and requested to register the same under Special Marriage Act.. Before taking further action in the said application, objection from the general public are invited for the registration of this marriage through this notice, that if anyone has any objection regarding the registration of this marriage under Special Marriage Registration Act, they can file their objection personally or in writing before the court of the undersigned within 30 days from the publication of this notice.

Issued under my hand and seal of the court today on 19-03-2026.

Seal.

Sd/-  
(RAMAN KUMAR SHARMA),  
*Marriage Officer-cum-SDM,  
Manali, District Kullu (H.P.).*

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